

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4360
ANSWERED ON:02.05.2012
SECOND GENERATION REFORMS IN LEGAL EDUCATION
Tanwar Shri Ashok

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

he details of initiatives taken by the Government to introduce second generation reforms in legal education?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

Bar Council of India (BCI) has reported that based on the vision statement of Law Minister in 2010, delivered by the Law Minister during the National Consultation for Second Generation Reforms in Legal Education, BCI has decided to introduce voluntary Continuing Legal Education program, which helps an Advocate to maintain and enhance his/her professional knowledge, skills, attitudes and ethics throughout the individual's career. BCI has also introduced many innovative improvements by framing new Rules of the Legal Education-2008. BCI has also introduced All India Bar Exam for the purpose of admitting law graduates to the Bar. BCI is also organizing workshops for the young lawyers as a part of continuing legal education programme.